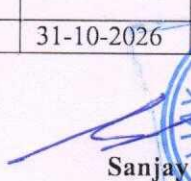


CORRIGENDUM TO FORM G (HK TOLL ROAD PRIVATE LIMITED)

This is with reference to the Invitation for Expression of Interest made on **18.08.2026** in **Form G** of **HK Toll Road Private Limited** under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, the last date for receipt of Expression of Interest is hereby extended to **11.09.2026**, other dates would extend accordingly and no further changes in Form-G.

SL.	PARTICULARS	ORIGINAL	REVISED
1.	Last date for receipt of expression of interest	01-09-2026	11-09-2026
2.	Date of issue of provisional list of prospective resolution applicants	11-09-2026	21-09-2026
3.	Last date for submission of objections to provisional list	16-09-2026	26-09-2026
4.	Date of issue of final list of prospective resolution applicants	26-09-2026	06-10-2026
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	01-10-2026	11-10-2026
6.	Last date for submission of resolution plans	31-10-2026	10-11-2026


Sanjay Kumar Mishra
Resolution Professional
HK Toll Road Private Limited

IBBI Regn. No. IBBI/PA-001/IP-P01047/2017-2018/11730

Reg. Address: 4C-1605, Dreams Complex, LBS Marg, Bhandup(West), Mumbai 400 078

Reg. Email - ipsanjaymishra@rediffmail.com/cirp.hktollroad@gmail.com

AFA: AA1/11730/02/300627/108976 (Valid till 30.06.2027)

Date: 02.09.2026

Place: Mumbai